87

•sea beaches ia th coiwtny including Orissa; and

(b) if so, what steps have so far been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) and (b) Development of beachi tourism in the country is one of the thrust areas of the Central Department of Tourism. Under this scheme the Department provides financial assistance to States for development of tourism infrastructure like accommodation, provision of equipment for water-sports, etc. Development of beach resorts is being undertaken in a controlled manner, keeping in view the environmental considerations. Construction of tourist facilities i_s permitted beyond 500 metres of the; highi tide line except in case of four beaches where construction ig permitted between 500 and 200 metres of the high tide line, subject to certain guidelines and safeguards.

The Department has sanctioned projects in Gujarat, Maharashtra, Kerala, Tamil Nadu, Andhra Pradesh and West Bengal and their implementation schedule varies from State to State depending upon the location of the project, its size, executing agency, etc.

As regards Orissa, the State Government have not submitted the revised proposals for financial assistance for development of beach resorts at Chandipur, Paradeep, Gopalpur and Mohododhiniwas, cleared by the Inter-Ministerial Committee.

to Questions

Expansion of ITDC hotels

1773. SHRI BAIKUNTHA NATH SAHU: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether there is any proposal under Government's consideration to expand the existing India Tourism Development Corporation hotels in the country and also to establish some new hotels during the current year;
 - (b) if so, the funds earmarked therefor;
- (c) the places identified for the location of new hotels;
- (d) whether Government are monitoring the performance of the existing hotels; and
 - (e) if so_s what ar_e the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) to (c) ITDC's Annual Plan 1989-90 includes a provision of Rs 330.00 lakhs for expansion oi) following accommda-tion properties owned and operated by them:-

			(Rs. in lakhs)						
Name of Property						Estimated cost	Approved outlay for 1989-90		
Expansion and conversion of Travellers' Loc Expansion of Kovalam Ashok Beach Resort	dge a	t Ma	ana	li in	to a l	otel	-	88.00	60.00
Expansion of Hotel Jaipur Ashok, Jaipur	t.							309.00	125.00
Expansion of Hotel Agra Ashok, Agra.		٠		*	22	. >		143.00	95.00
	£	٠,			٠			160,00	50.00
									330.00

Besides, UDC is presently implementing its on-going scheme of setting up a 31 room hotel (first phase) at Gulmarg, for which a provision of Rs. 140 lakhs is made in ITDC's Annual Plan for 1989-90.

ITDCs Annual Plan 1989-90 does not include any provision for setting up new hotels during the current year.

- (d) and (e) ITDC's overall perform-ance including performance of existing hotel's is monitored on a monthly basis at the highest level, besides periodical performance reviews at various levels. These reviews *inter alia*_t include:
 - Room Occupancy
- ti
- Turnover
- Operatingjnet profit
- Foreign Exchange earnings
- Progress of expansionlrenovation etc., of hotels.

Based on these reviews, necessary directions are given to the ITDC to take corrective measures

Mid-day meal scheme

1774. SHRI BAIKUNTHA NATH SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the mid-day meal scheme introduced in the schools by some States i[^] a Centrally sponsored scheme;
- (b) if so, the names of the States where the scheme'has been introduced;
- (c) whether Government have made any review on the implementation of this scheme;
- (d) if so, the impact of the scheme on the Scheduled Caste and Scheduled Tribe students and also on others7

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) No, Sir.

(b) to (d) Do not arise.

Reconstitution of National Children's Board

1775. SHRI SURESH PACHOURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the National Children's Board functioning since 1974 was reconstituted on 27th May, 1986;
- (b) whether monitoring of the programmes of the Board has been carried out; and if so, what are the details thereof indicating any midcoucse corrections during the last three years; and
- (c) what is the number of meetings of the Board held so far since its reconstitution?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) Yes, Sir.

- (b) The National Children's Board is a forum for review and coordination of the Services needed for the welfare and development of children. As such it has no programmes of its own. Therefore, the question of monitoring of the Board's programmes does not arise.
- (c) Since its re-constitution on 27th May, 1986, two meetings of the Board
- * have been held on 9th September, 1987 and 25th April, 1989.

Posting of directly recruited Principals of Kendriya Vidyalayas

1776. SHRI ISH DUTT YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what are the norms to regulate the postings of directly recruited Principals of Kendriya Vidyalayas; and
- (b) whether these norms have been adhered to while ordering the posting of each of the 67 Principals directly recruited recently?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI P. SHIV SHANKER): (a) As per the